

ORISSA HIGH COURT**FILING REPORT AS ON :04/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/43327/2024	SANJAY KUMAR KHUNTIA VS EAST COAST RAILWAY, KHURDA	PAMI RATH, SR.ADV. VS	// () //	
2	D-BLAPL/30357/2024	ROHAN KHAN @ABDUL NADEEM @SK. NADEEM VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /118 /2024 () //	AOR20220002454C202400167
3	D-BLAPL/30369/2024	JUGAL BEHERA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /217 /2024 () //	
4	D-BLAPL/30370/2024	SUDAM DHARUA VS STATE OF ODISHA	MAHES DAS VS	PATNAGARH /270 /2024 () //	
5	D-BLAPL/30372/2024	SATRUGHAN BISWAL @ SANU @ SUNITH @ JAGA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	DEOGARH /134 /2007 () //	
6	D-BLAPL/30374/2024	PRADEEP TANTY VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /385 /2024 () //	
7	D-BLAPL/30376/2024	DEEPAK KUMAR KHOSLA @ DEEPAK KHOSLA VS STATE OF ODISHA	ARIJEET MISHRA VS	DAMANJODI /91 /2024 () //	
8	D-BLAPL/30378/2024	SANKAR @ SANKAR KHORA @ HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /275 /2024 () //	
9	D-BLAPL/30379/2024	DASARATH BARMA @ BRAHMA VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /88 /2023 () //	
10	D-BLAPL/30380/2024	SIBA HANTAL VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /79 /2009 () //	
11	D-BLAPL/30386/2024	KANCHANABALA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	AUL /160 /2024 () //	

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12	D-BLAPL/30388/2024	KAMESH MARI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	PADWA /105 /2023 () //	
13	D-BLAPL/30389/2024	UPENDRA KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KORAPUT GRPS /22 /2024 () //	
14	D-BLAPL/30390/2024	FIROZ KHAN VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	EOW,BHUBANESWAR /9 /2024 () //	
15	D-BLAPL/30391/2024	RAHUL KUMAR @ RAHUL KUMAR SAHOO @ RAHUL KUMAR GUPTA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //	
16	D-BLAPL/30393/2024	PAPU GUPTA @ PAPPU KUMAR GUPTA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //	
17	D-BLAPL/30395/2024	ABHISHEK KUMAR @ ABHISEK KUMAR GUPTA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //	
18	D-BLAPL/30397/2024	SHAMBHU @ SAMBHU KUMAR VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //	
19	D-BLAPL/30402/2024	TOYEB ALLI MOLLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BASTA /191 /2022 () //	
20	D-BLAPL/30403/2024	RAMESH CHANDRA PATRA VS STATE OF ODISHA	DR. NIRANJAN SWAIN VS	BUGUDA /398 /2024 () //	
21	D-BLAPL/30408/2024	DHARAMVEER KUMAR BHAGAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //	
22	D-BLAPL/30409/2024	TOYEB ALLI MOLLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BASTA /187 /2019 () //	
23	D-BLAPL/30414/2024	JAGA @ JAGANNATH PUSPALAK	KSHIROD KUMAR ROUT	ASTARANGA /21 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/30416/2024	TOYEB ALLI MOLLA	SURYAKANTA DWIBEDI	BHOGRAI /231 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/30419/2024	SANJAY MUDULI @ PAPU PRADHAN	SAPAN KUMAR LENKA	NIALI /324 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/30421/2024	DIPAK KUMAR MOHANTY	PRATIK DASH	/ /0	
		VS	VS	()	
		REPUBLIC OF INDIA		//	
27	D-BLAPL/30423/2024	SANJAY KUMAR MOHANTY	DINESH CHANDRA RAY	PURIGHAT /317 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/30429/2024	NAROTTAM NAIK	PRAVAT KUMAR NAYAK	ANGUL SADAR PS /91 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/30433/2024	RAGHU BISWAL @ RAGHU	SONALI ROUT	MANCHESWAR P.S. /539 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/30434/2024	KALANDI PALAI	NITYANANDA MOHAPATRA	DHUSURI /283 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/30435/2024	SUKANTA PEREI	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /540 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/30445/2024	DR. DILBAG SINGH THAKUR @ THAKUR DILBAG SINGH @ ANANTHAKRISHNAN @ DILBAG SINGH	UMA SHANKAR PATEL	MANGALA BAG /201 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/30446/2024	RAJIB LAKRA	UMA SHANKAR PATEL	RAJGANGPUR /207 /2023	AOR20220000263C202400052
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/30447/2024	SATNAM SINGH	TARA PRASAD MOHAPATRA	BARIPADA TOWN /472 /2024	
		VS	VS	()	

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35	D-BLAPL/30448/2024	STATE OF ODISHA ANADI SANDHA VS	SAROJ KUMAR MISHRA VS	// KANTAMAL /166 /2024 ()	AOD20240000678C202400010
36	D-BLAPL/30450/2024	STATE OF ODISHA BHARAT DAS VS	MANAS KUMAR CHAND VS	// REMUNA /2 /2023 ()	
37	D-BLAPL/30454/2024	STATE OF ODISHA TIKU @ BABLU MEHER VS	MANAS KUMAR CHAND VS	// JEYPORE SADAR /184 /2023 ()	
38	D-BLAPL/30457/2024	STATE OF ODISHA SK. AZAD VS	MANAS KUMAR CHAND VS	// SPECIAL CRIME UNIT /14 /2023 ()	
39	D-BLAPL/30458/2024	STATE OF ODISHA DHIRENYA @ MUNI SWAIN VS	PRAKASH CHANDRA DASH VS	// PATKURA /125 /2024 ()	
40	D-BLAPL/30459/2024	STATE OF ODISHA SANTOSH KUMAR VS	DEBASIS MISHRA VS	// KHURDA ROAD G.R.P.S. /106 /2024 ()	AOR20230001300C202400068
41	D-BLAPL/30460/2024	STATE OF ODISHA SURAJ @ SHYAMA NAIK VS	GOPINATH MISHRA VS	// ANDIRAKANCHA /74 /2024 ()	
42	D-BLAPL/30461/2024	STATE OF ODISHA ROHIT KUMAR VS	DEBASIS MISHRA VS	// KHURDA ROAD G.R.P.S. /106 /2024 ()	AOR20230001300C202400067
43	D-BLAPL/30465/2024	STATE OF ODISHA ROHIDAS LIMA VS	SUCHIT KUMAR NAYAK VS	// GUDARI /28 /2018 ()	
44	D-BLAPL/30466/2024	STATE OF ODISHA SUMANTA KUMAR NATH VS	LAXMIDHAR MAHAPATRA VS	// GONDIA /248 /2024 ()	
45	D-BLAPL/30469/2024	STATE OF ODISHA MAHAVIR BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /74 /2024 () //	

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46	D-BLAPL/30470/2024	BARKOTIA @ BHAKTABANDHU @ BASANTA KUMAR VS STATE OF ODISHA	CHANDAN ROUT VS	KANIHA /106 /2017 () //	
47	D-BLAPL/30473/2024	RABI HEMBRAM VS STATE OF ODISHA	DEBABRATA DASH VS	DAITARI /96 /2022 () //	
48	D-BLAPL/30474/2024	BIJU @ BIJAY BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KUMBHARAPARA /220 /2024 () //	
49	D-BLAPL/30481/2024	LIKU SABAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /619 /2024 () //	
50	D-BLAPL/30486/2024	GANDHI DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /425 /2024 () //	
51	D-BLAPL/30487/2024	NILA PATTNAIK VS STATE OF ODISHA	SITANSHU S. PRAMANIK VS	CHANDRASEKHARPUR /704 /2024 () //	
52	D-BLAPL/30490/2024	MADHUSUDAN MALLIK @ SUKURA @ MADHU MALI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //	
53	D-BLAPL/30496/2024	MANOJ PUHAN @ MANORANJAN PUHAN @ PRADHAN @ VS STATE OF ODISHA	ANIL KUMAR MOHANTY VS	KHUNTUNI /251 /2013 () //	
54	D-BLAPL/30498/2024	DASARI SUNDAR @ DASARI SUNDA @ DISARI SUNDA VS STATE OF ODISHA	SWRAJ MOHANTY VS	POTTANGI /133 /2021 () //	
55	D-BLAPL/30501/2024	ALEKHA MALLICK @ ALOK @ PUTU VS STATE OF ODISHA	DEVASHIS PANDA VS	BALIPATNA /227 /2024 () //	
56	D-BLAPL/30503/2024	TOPHAN ROUT VS STATE OF ODISHA	UMA CHARAN MISHRA VS	EOW,BHUBANESWAR /9 /2024 () //	
57	D-BLAPL/30507/2024	GURUDEB SETH @ GURUDEV SETH	UDIT RANJAN JENA	BASTA /22 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/30509/2024	SUMIT KHORA	SURYAKANTA DASH	JEYPORE SADAR /191 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/30510/2024	HARISH KUMAR BARIK	UDIT RANJAN JENA	KEONJHAR TOWN /453 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/30511/2024	SANJAY MANTRI	SAMVIT MOHANTY	BALIKUDA /379 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/30512/2024	ASHA DAKUA	SAKTI PRASAD DAS	BHARATPUR PS /619 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/30522/2024	RIPUN JENA	SOUGAT DASH	KHANTAPADA /244 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/30529/2024	MUKESH SAHU	BIBHU PRASAD DAS	KABISURYANAGAR /441 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMAPL/43069/2024	UNION OF INDIA	DEBASIS TRIPATHY,C.G.C	//	AOR20220001665C202400052
		VS	VS	()	
		SK MD NOMAN		//	
65	D-CMAPL/43088/2024	DIBAKAR BEHERA	LALATENDU SAMANTARAY	//	
		VS	VS	()	
		UNION OF INDIA		//	
66	D-CMAPL/43121/2024	D.M.,M/S.RELIANCE GENERAL INSURANCE COMPANY LTD,BBSR	CHITUTIBBSR	//	
		VS	VS	()	
		AMRITA SINGH		//	
67	D-CMAPL/43308/2024	RANJITA SWAIN	NIROD KUMAR SAHU	//	
		VS	VS	()	
		SANJUKTA SWAIN		//	
68	D-CMP/43138/2024	PUSPA SWAIN	BIBHUTI BHUSAN MISHRA (2)	//	AOR20220001465C202400004
		VS	VS	()	

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		BISWAMBAR ROUT		//	
69	D-CMP/43159/2024	JAYANTI BARIK	VIVEKANANDA JENA	//	
		VS	VS	0	
		PARSHURAM BARIK		//	
70	D-CMP/43227/2024	MANORAMA @ SILI NANDA	ASWINI KUMAR MOHANTY	//	
		VS	VS	0	
		PRASANTA KUMAR NANDA		//	
71	D-CMP/43238/2024	DAMBARUDHAR BAI	NITYANANDA BEHURIA	//	
		VS	VS	0	
		MADHUSMITA PATTANAİK		//	
72	D-CMP/43256/2024	MAMATA BAI	NITYANANDA BEHURIA	//	
		VS	VS	0	
		MADHUSMITA PATTANAİK		//	
73	D-CMP/43269/2024	MAMATA BAI	NITYANANDA BEHURIA	//	
		VS	VS	0	
		ABHAY KUMAR SINGH		//	
74	D-CMP/43279/2024	PARAMANANDA PRADHAN	TRILOCHAN PANIGRAHI	//	
		VS	VS	0	
		LAXMIDHAR PRADHAN @ RATH		//	
75	D-CMP/43292/2024	HOLY CHILD SCHOOL, KHORDHA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		BIPLAB KESARI SATHPATHY		//	
76	D-CMP/43298/2024	KAILASH CHANDRA SAHU	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		THE COLLECTOR, BALASORE		//	
77	D-CMP/43307/2024	ROSALIN PRUSTY	AMIT KUMAR NATH	//	
		VS	VS	0	
		BIBHUTI BHUSAN PRUSTY		//	
78	D-CONTC/43066/2024	ASUTOSH SINGH	ADV.	//	
		VS	VS	0	
		DR. DHARANIDHAR NANDA, DIRECTOR, HIGHER EDUCATION DEPARTMENT		//	
79	D-CONTC/43092/2024	GOURI PRADHAN	ADV.	//	
		VS	VS	0	
		ABHISHEK DAS, O.A.S,		//	

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80	D-CONTC/43094/2024	PRATIMA NAYAK VS ABHISHEK DAS, O.A.S,	ADV. VS	// ()	
81	D-CONTC/43096/2024	DAMBARUDHAR NAYAK VS ASIT KUMAR PANDA, O.A.S, ADDL. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BHADRAK	ADV. VS	// ()	
82	D-CONTC/43100/2024	SUDARSHAN MOHANTY VS DEORANJAN KUMAR SINGH, I.A.S,	ADV. VS	// ()	
83	D-CONTC/43103/2024	GADADHAR SAHOO VS DEEPAK DAS, O.A.S.	ACHYUTANANDA PATTNAIK VS	// ()	
84	D-CONTC/43109/2024	BABITA PATRA @ BABI VS MANORANJAN NAYAK @ PINTU	ADV. VS	// ()	
85	D-CONTC/43116/2024	BIBHUTI RANJAN MISHRA VS ANU GARG, IAS	ADV. VS	// ()	
86	D-CONTC/43118/2024	DIPTI SARANGI VS ASHOK BEHERA, SUPT., ENGINEER RURAL WORKS DEPT.	ADV. VS	// ()	
87	D-CONTC/43143/2024	ASHWINI KUMAR GHOSH VS PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER,	JYOTIRMAY GUPTA VS	// ()	
88	D-CONTC/43157/2024	JAGANNATH NAYAK VS AKRURA CHANDRA BARIK, DEO, BHADRAK	DILLIP KUMAR MOHAPATRA VS	// ()	
89	D-CONTC/43161/2024	SANTOSH KUMAR DAS VS AKRURA CHANDRA BARIK, DEO, BHADRAK	DILLIP KUMAR MOHAPATRA VS	// ()	
90	D-CONTC/43163/2024	TIKINA NAYAK VS SAGARIKA NATH, IPS	ADV. VS	// ()	
91	D-CONTC/43164/2024	KASHINATH PARIDA	ADV.	//	

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		VS	VS	0	
92	D-CONTC/43165/2024	RAJESH PRABHAKAR PATIL, COMMISSIONER-CUM-SECY, GOVT OF ODISHA	ADV.	//	
		ANANDA CHANDRA SAHU	ADV.	//	
		VS	VS	0	
93	D-CONTC/43166/2024	RAJESH PRABHAKAR PATIL, COMMISSIONER-CUM-SECY, GOVT OF ODISHA	ADV.	//	
		DAMODAR KHILAR	ADV.	//	
		VS	VS	0	
94	D-CONTC/43167/2024	RAJESH PRABHAKAR PATIL, COMMISSIONER-CUM-SECY, GOVT OF ODISHA	ADV.	//	
		PRASANNA KUMAR BEHERA	ADV.	//	
		VS	VS	0	
95	D-CONTC/43170/2024	RAJESH PRABHAKAR PATIL, COMMISSIONER-CUM-SECY, GOVT OF ODISHA	ADV.	//	
		MAHENDRA NARAYAN PATRA	ADV.	//	
		VS	VS	0	
96	D-CONTC/43172/2024	RAJESH PRABHAKAR PATIL, COMMISSIONER-CUM-SECY, GOVT OF ODISHA	ADV.	//	
		HAREKRUSHNA SHEE	ADV.	//	
		VS	VS	0	
97	D-CONTC/43175/2024	RAJESH PRABHAKAR PATIL, COMMISSIONER-CUM-SECY, GOVT OF ODISHA	ADV.	//	
		SAROJIN DEI	ADV.	//	
		VS	VS	0	
98	D-CONTC/43176/2024	SHALINI PANDIT, IAS	ADV.	//	
		NARENDRA BARIK	ADV.	//	
		VS	VS	0	
99	D-CONTC/43177/2024	SHALINI PANDIT, IAS	ADV.	//	
		PRAFULLA KUMAR SAMANTARAY	ADV.	//	
		VS	VS	0	
100	D-CONTC/43194/2024	SHALINI PANDIT, IAS	ADV.	//	
		SUBHRA RANJAN DAS	ADV.	//	
		VS	VS	0	
101	D-CONTC/43197/2024	RAMESHWAR NAYAK, DEPUTY DIRECTOR, RNU, BBSR	ADV.	//	
		BAISNABA CHARAN NAYAK	ADV.	//	
		VS	VS	0	
		ARABINDA KUMAR PADHEE, IAS		//	
102	D-CONTC/43198/2024	KAMAL LOCHAN SAHU	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	

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103	D-CONTC/43202/2024	SHALINI PANDIT, IAS UDAYA MATARI VS	ALOK KUMAR MOHAPATRA VS	// // 0	
104	D-CONTC/43204/2024	SHALINI PANDIT, IAS JASHOBANTEE BAG VS	ALOK KUMAR MOHAPATRA VS	// // 0	
105	D-CONTC/43207/2024	SHALINI PANDIT, IAS KALYANI MISHRA VS	ALOK KUMAR MOHAPATRA VS	// // 0	
106	D-CONTC/43210/2024	SHALINI PANDIT, IAS MAHENDRA NAG VS	ALOK KUMAR MOHAPATRA VS	// // 0	
107	D-CONTC/43214/2024	SHALINI PANDIT, IAS DAMODAR PANIGRAHI VS	ALOK KUMAR MOHAPATRA VS	// // 0	
108	D-CONTC/43215/2024	SHALINI PANDIT, IAS DHIBAR BISWAL VS	ALOK KUMAR MOHAPATRA VS	// // 0	
109	D-CONTC/43217/2024	SHALINI PANDIT, IAS RABICHANDRA DHARUA VS	ALOK KUMAR MOHAPATRA VS	// // 0	
110	D-CONTC/43219/2024	SHALINI PANDIT, IAS BINAYAK PATEL VS	ALOK KUMAR MOHAPATRA VS	// // 0	
111	D-CONTC/43223/2024	SHALINI PANDIT, IAS ANANDINI PANDA VS	ALOK KUMAR MOHAPATRA VS	// // 0	
112	D-CONTC/43226/2024	SHALINI PANDIT, IAS RAJENDRA MAHAKUR VS	ALOK KUMAR MOHAPATRA VS	// // 0	
113	D-CONTC/43230/2024	SHALINI PANDIT, IAS MAHENDRA PRADHAN VS SHALINI PANDIT, IAS	ALOK KUMAR MOHAPATRA VS	// // 0 //	

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114	D-CONTC/43236/2024	RAMESH KUMAR BEHERA VS SUSHIL KUMAR LOHANI, IAS	ADV. VS	// 0	//
115	D-CONTC/43244/2024	SANTOSH KUMAR PAHI VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0	//
116	D-CONTC/43246/2024	GANESH RAUTA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0	//
117	D-CONTC/43248/2024	LALA HARIPRASAD CHAND VS ANIL KUMAR MOHANTY, TAHASILDAR, PURI	ADV. VS	// 0	//
118	D-CONTC/43251/2024	SNEHALATA PANDAB VS PRITIPARNA MISHRA, TAHASILDAR, JATNI	BIPIN KUMAR NAYAK VS	// 0	//
119	D-CONTC/43254/2024	RABINARAYAN SETHI VS BIKRAM KESHARI DORA, OAS	ADV. VS	// 0	//
120	D-CONTC/43258/2024	BIKRAM KESHARI RAM VS ANU GARG, IAS	ADV. VS	// 0	//
121	D-CONTC/43263/2024	CHANDRA KANTA DAS VS UMESH, ENGINEER-IN-CHIEF, WATER RESOURCES, KHURDA	ADV. VS	// 0	//
122	D-CONTC/43266/2024	ASWANI KUMAR JENA VS SARAT CHANDRA GAHDEI, SUPT. ENGINEER, JAJPUR	ADV. VS	// 0	//
123	D-CONTC/43268/2024	LAXMI PRASAD DASH VS SASWATA MISHRA, IAS	ADV. VS	// 0	//
124	D-CONTC/43271/2024	KSHIRODRA BIHARI DASH VS SASWATA MISHRA, IAS	ADV. VS	// 0	//
125	D-CONTC/43295/2024	MAHENDRA KUMAR PATTANAİK	AMIT KUMAR NATH	//	//

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		VS	VS	()	
126	D-CONTC/43296/2024	BNS RAJPUR, PRINCIPAL SECY., SKILL DEV, GOVT OF ODISHA AJAYA KUMAR BEHERA	ADV	//	AOR20220004309C202400026
		VS	VS	()	
127	D-CONTC/43297/2024	MANAS RANJAN SWAIN,TAHASILDAR, BHUBANESWAR SWASTIK JENA	ADV.	//	
		VS	VS	()	
128	D-CONTC/43302/2024	SOUBHAGYA LAXMI MOHANTY, PRINCIPAL, DAV PUBLIC SCHOOL, KHURDA AVINNA CHANDRA DASH	ANUP UDAYA SENAPATI	//	
		VS	VS	()	
129	D-CONTC/43305/2024	PRABHU KALYAN PATNAIK, REGISTRAR CO-OPERATIVE SOCIETY, KHURDA MAKAR KETAN SAHOO	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
130	D-CRLA/30360/2024 CRLA/1001/2024	ASHOK KUMAR MOHAPATRA	SAMVIT MOHANTY	BALASORE VIGILANCE /20 /2008	
		VS	VS	SPECIAL JUDGE, VIGILANCE, BARIPADA(Mayurbhanj)	
		STATE OF ODISHA(VIG.)		GR/0000020/2008	
131	D-CRLA/30368/2024	MD SONU @ MD ARIF ANSARI	SURENDRA MOHANTY	SAMBALPUR TOWN /124 /2023	AOR20220001301C202400021
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLA/30425/2024	SUJIT KUMAR MOHANTY	AMULYA RATNA PANDA	PHULBANI TOWN /123 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLA/30488/2024	GUJI @ PANCHANAN DAS	ASHOK KUMAR SAHOO	AUL /104 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLA/30500/2024	MADAN PRADHAN	RABINDRA NATH PRUSTY	BOUDH /163 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMA/30477/2024	PRATAP PRASAD	ADV.	SPL.TASK FORCE /16 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMA/30480/2024	NEELAM RATNAKAR	ADV.	SPL.TASK FORCE /16 /2019	
		VS	VS	()	

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137	D-CRLMC/30367/2024	STATE OF ODISHA NARASINGH BEHERA VS	ABHILASH MISHRA VS	// GUNUPUR /80 /2021 ()	
138	D-CRLMC/30377/2024	STATE OF ODISHA PRADEEP KUMAR MOHANTY VS	SIRISH CHANDRA TRIPATHY VS	// /0 ()	
139	D-CRLMC/30385/2024	STATE OF ODISHA ASHOK KUMAR PARIDA VS	BRAHMANANDA TRIPATHY VS	// /0 ()	
140	D-CRLMC/30411/2024	MAMATA MALLIK BHARAT CHANDRA PATRA VS	PABITRA KUMAR DUTTA VS	// /0 ()	
141	D-CRLMC/30415/2024	STATE OF ODISHA BHARAT CHANDRA PATRA VS	PABITRA KUMAR DUTTA VS	// /0 ()	
142	D-CRLMC/30428/2024	STATE OF ODISHA SUSIL BISHOYI @ TIMPA BISHOYI VS	ASHOK DAS VS	// BADABAZAR /175 /2021 ()	
143	D-CRLMC/30432/2024	STATE OF ODISHA PRITISH PARIDA VS	OM SWARUP VS	// /0 ()	
144	D-CRLMC/30436/2024	SUBHADARSHINI DASH BARIA @ BHARAT JENA VS	AKSHAYA KUMAR SAHOO VS	// RANPUR /167 /2011 ()	
145	D-CRLMC/30440/2024	STATE OF ODISHA ABHISEK TADU VS	DEEPAK RANJAN PARIDA VS	// RAJNAGAR /68 /2016 ()	
146	D-CRLMC/30444/2024	STATE OF ODISHA GHANASHYAM NIAL VS	SUSHANTA KUMAR JOSHI VS	// MAHILA P.S. BUXIBAZAR /82 /2020 ()	
147	D-CRLMC/30455/2024	STATE OF ODISHA SUDHANSU PATI VS	TANMAY MISHRA VS	// /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/30462/2024	SUDHANSU PATI VS STATE OF ODISHA	TANMAY MISHRA VS	/ / 0 () //	
149	D-CRLMC/30467/2024	PINTU @ BISWAJIT MOHANTY VS STATE OF ODISHA	ABINASH NAYAK VS	PURI SADAR /33 /2008 () //	
150	D-CRLMC/30468/2024	MANOJ@MANOJA KUMAR LENKA VS ATISH PRASAD DAS	AMIT PRASAD BOSE VS	/ / 0 () //	
151	D-CRLMC/30471/2024	CHANDRASEKHAR SENAPATI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DARGHA BAZAR /76 /2017 () //	
152	D-CRLMC/30482/2024	JOGENDRA KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	/ / 0 () //	
153	D-CRLMC/30484/2024	DR. DEBABRATA MOHANTY VS STATE OF ODISHA(VIG.)	NIHAL RATH VS	BALASORE VIGILANCE /43 /2009 () //	
154	D-CRLMC/30489/2024	SUNIL KUMAR PATRA VS LOHITESWAR MAHANTA	PARTHA SARATHI DAS VS	/ / () //	AOD20240000364C202400043
155	D-CRLMC/30502/2024	BHUBANESWARI SAHU VS BIRANCHI KUMARI DALAI	RAJESWAR HOTA VS	/ / 0 () //	
156	D-CRLMC/30505/2024	GOUTAM BHOI @ GAU VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	NIALI /134 /2019 () //	
157	D-CRLMC/30506/2024	BHUBANESWARI SAHU VS BIRANCHI KUMARI DALAI	RAJESWAR HOTA VS	/ / 0 () //	
158	D-CRLMC/30508/2024	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	CHANDAKA P.S. /179 /2019 () //	
159	D-CRLMC/30525/2024	SULTANA BEGUM	SAMARENDRA MOHANTY	KUJANGA /419 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMP/30361/2024	BIKRAM SENAPATI	SATYANARAYAN MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMP/30364/2024	KALPANA SAHU @ SAHOO	DEBASIS TRIPATHY	JANKIA P.S. /174 /2024	AOR20220001665C202400050
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMP/30442/2024	M/S MANAPPURAM FINANCE LTD., MAYURBHANJ	TAPAN KU. JENA SAMANTA	BHANJPUR /183 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLREV/30365/2024	SOUMYA RANJAN PANDA	PRABIR KUMAR RAY	JENAPUR /109 /2018	AOR20230000820C202400029
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLREV/30387/2024	ROSHAN DHRUB	ARIJEET MISHRA	KEONJHAR SADAR /441 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLREV/30494/2024	BHADRAKALI FOODS PVT. LTD., BHADRAK	TUSHAR KANTI SATAPATHY	//0	
		VS	VS	()	
		ASTASAMBHU TRADERS, JAGATSINGHPUR		//	
166	D-CRLREV/30497/2024	DIBYANSHU PRASAD DAS	SK. ZAFARULLA	MALGODOWN /121 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-FAO/43252/2024	CHANDRASEKHAR MOHANTA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-FAO/43261/2024	JNANENDRA NATH DUTTA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-JCRLA/30452/2024	SAROJ KUMAR SAHU	ADV.	ANGUL TOWN /292 /2022	
	JCRLA/164/2024	VS	VS	A.D.J.,ANGUL(Anugul)	
		STATE OF ODISHA		CT/0000207/2022	
170	D-MATA/43294/2024	ILATTE SORENG	ANIMESH SINGH	//	
		VS	VS	()	

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171	D-RPFAM/43070/2024	MEXAN MINJ SACHI NANDAN SAMAL VS SUBHASHREE RAY	SUSANTA DASH VS	// // 0	
172	D-RPFAM/43104/2024	RANJAN KUMAR MAJHI VS LAXMIPRIYA PATRA@MAJHI	BISWARANJAN DALAI VS	// // 0	
173	D-RPFAM/43141/2024	BARSA DEBATA VS AMIYA PRASAD DAS	AKSHYANGSHU SE. NANDY VS	// // 0	
174	D-RPFAM/43243/2024	SANDHYA SAGARIKA BAAL VS NAVODIPTA BAL	NARESH CHANDRA JENA VS	// // 0	
175	D-RPFAM/43291/2024	SITAKANTA SAHOO VS GITAMANI SAHOO	PRAVASH CHANDRA JENA VS	// // 0	
176	D-RPFAM/43304/2024	SARADA PRASAD MOHAPATRA VS NIRMALA MOHAPATRA	AJODHYA RANJAN DASH VS	// // 0	
177	D-RSA/43082/2024	JAYADEV PADHAN VS BASUDEV PADHAN	TRILOCHAN NANDA VS	// // 0	
178	D-RSA/43174/2024	KAPAL BASUDEVA @ K.BASUDEV VS KAPAL PRAKASH @ K. PRAKASH RAO @ KAPA PRAKASH	SANJAY KUMAR PRADHAN VS	// // 0	
179	D-RSA/43178/2024	SRIDHAR SAHU VS SRIDHAR SUNDAR MISHRA	SWARUP KUMAR PATNAIK VS	// // 0	AOR20220003583C202400007
180	D-RVWPET/43154/2024	PRAVATI SAHOO VS UNION OF INDIA	ADV. VS	// // 0	
181	D-RVWPET/43195/2024	PINAKDHAR SAMANTARAY VS UNION OF INDIA	ANUP KUMAR BOSE VS	// // 0	

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182	D-RVWPET/43272/2024	SIKHARA SAMAL VS STATE OF ODISHA	ADV. VS	// ()	
183	D-RVWPET/43277/2024	SIKHARA SAMAL VS STATE OF ODISHA	ADV. VS	// ()	
184	D-TRP(C)/43206/2024	BANDANA THATOI VS SAMAL TOPAZ	SIBA PRASAD SAHOO VS	// ()	
185	D-TRPCRL/30430/2024	SANTANU KUMAR PADHI VS SWAGATIKA MISHRA	ASHOK KUMAR SARANGI VS	//0 ()	
186	D-WA/43057/2024	STATE OF ODISHA VS AKSHAYA KUMAR MOHAPATRA	SANGRAM JENA, A.G.A. VS	// ()	LOD20240000200C202400113
187	D-WA/43058/2024	STATE OF ODISHA VS ANANTA NARAYAN BANCHHOR	DEBASIS MOHAPATRA, A.S.C. VS	// ()	LOD20240000200C202400115
188	D-WA/43060/2024	STATE OF ODISHA VS SARAT KUMAR NAYAK	BIPLAB MOHANTY, A.G.A. VS	// ()	LOD20240000172C202400189
189	D-WA/43061/2024	STATE OF ODISHA VS PADMA CHARAN BEHERA	SANGRAM KESHARI JENA, A.G.A. VS	// ()	LOD20240000194C202400138
190	D-WA/43062/2024	STATE OF ODISHA VS SUKANTA KISHORE DASH	BIPLAB MOHANTY, A.G.A. VS	// ()	LOD20240000194C202400139
191	D-WA/43064/2024	STATE OF ODISHA VS BIJAYA KUMAR MOHANTY	ARNAV BEHERA, A.S.C. VS	// ()	LOD20240000172C202400190
192	D-WA/43065/2024	STATE OF ODISHA VS SUSHANTA KUMAR LENKA	ARNAV BEHERA, A.S.C. VS	// ()	LOD20240000200C202400116
193	D-WA/43097/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000200C202400117

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		VS	VS	()	
194	D-WA/43108/2024	PRASANTA BHOI STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	LOD20240000194C202400141
		VS	VS	()	
195	D-WA/43127/2024	SANDHYA RANI MOHANTY SAROJINI MISHRA	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
196	D-WA/43128/2024	STATE OF ODISHA STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	LOD20240000172C202400191
		VS	VS	()	
		BALARAM KAR		//	
197	D-WA/43131/2024	STATE OF ODISHA	JYOTI PRAKASH PATTNAIK,G.A	//	LOD20240000194C202400140
		VS	VS	()	
		PRAFULLA KUMAR SAMAL		//	
198	D-WA/43133/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202400119
		VS	VS	()	
		KISHOR KUMAR SAHU		//	
199	D-WA/43134/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//	LOD20240000172C202400192
		VS	VS	()	
		JAYAKRUSHNA MOHAPATRA		//	
200	D-WA/43191/2024	SRIDHAR KUMAR SETHY	SHANTI PRAKASH MOHANTY	//	
		VS	VS	()	
		SPL.D.G.OF POLICE,JAMMU AND KASHMIR ZONE		//	
201	D-WA/43193/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	LOD20240000200C202400118
		VS	VS	()	
		ARUN KUMAR BISWAL		//	
202	D-WA/43200/2024	SASMITA DAS	BIJOY DASMOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WA/43213/2024	PITAMBAR PATRA	BIJAYA KUMAR ROUTRAY	//	
		VS	VS	()	
		SUBASH CHANDRA NATH		//	
204	D-WA/43240/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000194C202400142
		VS	VS	()	

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205	D-WA/43242/2024	PRIYABRATA MISHRA STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // ()	LOD20240000172C202400193
206	D-WA/43336/2024	SURESH CHANDRA HOTA STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // ()	LOD20240000200C202400120
207	D-WA/43337/2024	PURNA CHANDRA SAHU PRINCIPAL SECRETARY,FOREST AND ENVIRONMENT VS	NADESH KUMAR TRIPATHY,A.S.C VS	// // ()	LOD20240000172C202400195
208	D-WP(C)/43055/2024	MANAS PANDA DAMBARUDHAR BEHERA VS	SIDHARTH PRASAD DAS VS	// // ()	AOR20220001597C202400137
209	D-WP(C)/43056/2024	STATE OF ODISHA NILAKANTHA MOHAPATRA VS	DEBASIS TRIPATHY VS	// // ()	AOR20220001665C202400049
210	D-WP(C)/43059/2024 WP(C)/25117/2024	STATE OF ODISHA RAJIB LOCHAN PADHI VS	BHAGABAN MOHANTY VS	// // ()	
211	D-WP(C)/43063/2024	STATE OF ODISHA AKULA CHANDRA MAHANTA VS	TUSHAR KANTA NAYAK VS	// // ()	
212	D-WP(C)/43067/2024	STATE OF ODISHA S.JAYASHREE VS	SOUMENDRA PATTANAİK VS	// // ()	
213	D-WP(C)/43068/2024	STATE OF ODISHA AJAYA SAHU VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()	
214	D-WP(C)/43071/2024	STATE OF ODISHA NILAKAMTHA DASH VS	PRASANTA KUMAR MISHRA VS	// // ()	
215	D-WP(C)/43072/2024	STATE OF ODISHA HIMANSU MAGAR VS	BHAKTA RANJAN BARIK VS	// // ()	
		STATE OF ODISHA		//	

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216	D-WP(C)/43073/2024	AJAYA KUMAR PATTNAIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
217	D-WP(C)/43074/2024	JAYAKRUSHNA BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //	
218	D-WP(C)/43075/2024	SUBASH CHANDRA SATAPATHY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //	
219	D-WP(C)/43076/2024	JAGANATH MOHARANA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //	
220	D-WP(C)/43077/2024	KAPILESWAR DEO VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR	ABHILASH MISHRA VS	// 0 //	
221	D-WP(C)/43078/2024	ALFA ANKA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
222	D-WP(C)/43079/2024	KRUSHNA CH SWAIN VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //	
223	D-WP(C)/43080/2024	PADMAVATI SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
224	D-WP(C)/43081/2024	KALYANI DAS VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// 0 //	
225	D-WP(C)/43083/2024	BANAMALI MAHANTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
226	D-WP(C)/43084/2024	TIKI SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
227	D-WP(C)/43085/2024	SYAMASUNDAR ACHARYA RAMANUJA @ MAHARAJA SRI BAISHANB DAS	SYAMASUNDAR ACHARYA SRI BAISHANB DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/43086/2024	BABAJI SAHOO	SIDDHARTH GOUTAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/43087/2024	PRAMOD BEHERA	SOUMYAKANTA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/43089/2024	NIBEJITA SAHOO	AKSHYA KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/43090/2024	SATYABRATA BEHERA	PRABHAV BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/43091/2024	SWARNALATA MARNDI	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/43093/2024	BETNOTI SCHOOL OF NURSING(GNM) MAYURBHANS	SIDHESWAR MALLIK	//	
	WP(C)/25140/2024	VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/43095/2024	SHREEMAYEE SWETA SNIGDHA MISHRA	ASISH MISHRA	//	
	WP(C)/25122/2024	VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/43098/2024	RAMESH CHANDRA BADAJENA	DR. JITENDRA KUMAR LENKA	//	
	WP(C)/25139/2024	VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/43099/2024	PRAFULLA KUMAR SAHOO	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/43101/2024	RAMESH CHANDRA TRIPATHY	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/43102/2024	MANAMAYI ACHARYA	HARIPAD MOHANTY	//	
		VS	VS	0	

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239	D-WP(C)/43105/2024	STATE OF ODISHA SIBANANDA JENA VS	SANJIB KUMAR BHANJADEO VS	// // 0	
240	D-WP(C)/43106/2024	SASMITA NAHAK HEMANGINI DALEI VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202400057
241	D-WP(C)/43107/2024	STATE OF ODISHA TAPAI SI VS	SAROJ KUMAR ROUTRAY VS	// // 0	AOD20240000656C202400006
242	D-WP(C)/43110/2024	STATE OF ODISHA MANGU MALIK VS	PITAMBAR PANDA VS	// // 0	
243	D-WP(C)/43111/2024	STATE OF ODISHA DILLIP KUMAR SINGH VS	RAJKUMAR SUTAR VS	// // 0	
244	D-WP(C)/43112/2024	SETTLEMENT OFFICER, MAJOR SETTLEMENT, JOBRA, CUTTACK KABITA NAYAK VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // 0	
245	D-WP(C)/43113/2024	STATE OF ODISHA ASISH PANDA VS	SUBHADUTTA ROUTRAY VS	// // 0	
246	D-WP(C)/43114/2024 WP(C)/25157/2024	STATE OF ODISHA BORUPATRA MOHAN RAO VS	SAIBRATA RATH VS	// // 0	
247	D-WP(C)/43115/2024	STATE OF ODISHA GOBIND CHANDRA MEKAP VS	BANSHIDHAR SATAPATHY VS	// // 0	
248	D-WP(C)/43117/2024	STATE OF ODISHA JAGADISH CHANDRA GIRI VS	BANSHIDHAR SATAPATHY VS	// // 0	
249	D-WP(C)/43119/2024	STATE OF ODISHA RPFAS TECHNOLOGIES PRIVATE LTD, BANGALORE NIKHILESH BARIK VS	VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/43120/2024	PADMA LOCHAN SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
251	D-WP(C)/43122/2024	JET TRAINING CENTRE VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
252	D-WP(C)/43123/2024	OMM JAY JAGANNATH SELF HELP GROUP, KHURDA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //	
253	D-WP(C)/43124/2024	SATYABRATA BEHERA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
254	D-WP(C)/43125/2024	BRAJABANDHU SAHU VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
255	D-WP(C)/43126/2024	TUNI MUDULI VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //	AOR20230000709C202400022
256	D-WP(C)/43129/2024	SURENDRA MEHERA VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	// 0 //	
257	D-WP(C)/43130/2024	SAGARIKA SARANGI VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
258	D-WP(C)/43132/2024	UPENDRA NARAYANA MAHANTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
259	D-WP(C)/43135/2024	BIKRAM SWAIN VS STATE OF ODISHA	VISWAJEET MALLICK VS	// 0 //	
260	D-WP(C)/43136/2024	AMITA CHOUDHURY VS THE PRINCIPAL SECY, RURAL DEVELOPMENT DEPT, GOVT OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //	
261	D-WP(C)/43137/2024	SAURI DAKUA	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202400023

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/43139/2024	BHARATI MOHANTY	SAILABALA JENA	//	
		VS	VS	0	
		UNION OF INDIA		//	
263	D-WP(C)/43140/2024	AMITA CHOUDHURY	SUBASH CHANDRA ACHARYA	//	
		VS	VS	0	
		THE ADDL. CHIEF SECY, REVENUE AND D.M. DEPT., GOVT OF ODISHA		//	
264	D-WP(C)/43142/2024	HEMA PRABHA DASH	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/43144/2024	SARAT KUMAR CHAND	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/43145/2024	KAPARDISEN MOHAPATRA	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/43146/2024	DHARANIDHARA MAHANTA	NETRANANDA BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/43147/2024	ASHOK KUMAR MOHANTY	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/43148/2024	TARANISEN ROUT	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/43149/2024	SRIKANTA RAJ	RASHMIKANTA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/43150/2024	SASMITA DAS	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
272	D-WP(C)/43151/2024	PRASANTA KUMAR SAHOO	BIPIN KUMAR NAYAK	//	
		VS	VS	0	

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273	D-WP(C)/43152/2024	STATE OF ODISHA ARUN KUMAR BHATTACHARJEE VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
274	D-WP(C)/43153/2024	STATE OF ORISSA JET TRAINING CENTRE, JHARSHUGUDA VS	ARUPANANDA GOSWAMY VS	// // 0	
275	D-WP(C)/43155/2024	STATE OF ODISHA TRILOCHANA MISHRA VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0	
276	D-WP(C)/43156/2024	STATE OF ODISHA SUBHRAM KUMAR KAR VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
277	D-WP(C)/43158/2024	TATA POWER NORTH ODISHA DISTRIBUTION LTD, (TPNODL), BALESWAR SUBHASISH MOHANTY VS	BISWAJIT PASAYAT VS	// // 0	
278	D-WP(C)/43160/2024	STATE OF ODISHA M/S ANANTA GOPAL TRADERS VS	PRAVAT KUMAR NAYAK VS	// // 0	
279	D-WP(C)/43162/2024	UNION BANK OF INDIA BINODINI HOTA VS	SUBHENDU KUMAR NAYAK VS	// // 0	
280	D-WP(C)/43168/2024	THE STATE OF ODISHA RITESH AGARAWALLA VS	PRABIR KUMAR RAY VS	// // 0	
281	D-WP(C)/43169/2024	NEW INDIA ASSURANCE, MUMBAI SITANATH MISHRA VS	BIJAY KUMAR MISHRA VS	// // 0	
282	D-WP(C)/43173/2024	STATE OF ODISHA SHAIK ANSAR ALI VS	ISRAIL KHAN VS	// // 0	
283	D-WP(C)/43179/2024 WP(C)/25154/2024	THE TAHASILDAR, NISCHINTAKOILI, CUTTACK M/S. SWAPNA AUTOMOBILES,BBSR VS EICHER MOTORS LIMITED,DELHI	BHABANI SANKAR TRIPATHY VS	// // 0 //	AOR20220004309C202400025

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284	D-WP(C)/43180/2024	SANJUKTA ROUT VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //	AOR20230000709C202400024
285	D-WP(C)/43181/2024	GANDARAM MEHER VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //	AOD20240000678C202400009
286	D-WP(C)/43182/2024	RAVI KUMAR KUKREJA VS COLLECTOR CUM APPELLATE AUTHORITY, RAYAGADA	GOPINATH MISHRA VS	// 0 //	
287	D-WP(C)/43183/2024	SHRI RADHA DAMODAR MAHAPRABHU BIJE, GANJESWAR VS STATE OF ODISHA	SUMYA JYOTI BISWAL VS	// 0 //	
288	D-WP(C)/43184/2024	ANUSAYA BARAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
289	D-WP(C)/43185/2024	MEGHAMALA DALAI VS RELIANCE HOME FINANCE LTD.,MUMBAI	AKHYAYA KUMAR MISRA VS	// 0 //	
290	D-WP(C)/43186/2024	SUJATA SAHOO VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //	
291	D-WP(C)/43187/2024	RATNAKAR SENAPATI VS DEBT RECOVERY TRIBUNAL CUTTACK	GOPINATH MISHRA VS	// 0 //	
292	D-WP(C)/43188/2024	BABITA SAHOO VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //	
293	D-WP(C)/43189/2024	RABINDRANATH MUDULI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
294	D-WP(C)/43190/2024	KEDAR SETHI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
295	D-WP(C)/43192/2024	RASOLIN SAHOO	BIREN SANKAR TRIPATHY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/43196/2024	PANKAJINI KHATUA	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/43199/2024	SAROJ ROUT	BISHNU PRASAD PRADHAN	//	
		VS	VS	0	
		SUNITA ROUT		//	
298	D-WP(C)/43201/2024	SAROJINI BEHERA	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/43203/2024	RUNUBALA BHOI	SOUGAT DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/43205/2024	BRAHAMANAND DAS	BIMBISAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/43208/2024	BAPUJI KAR	PRATYUSHA NAIDU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/43209/2024	BINOD BISI	MADHUMITA PANDA	//	
		VS	VS	0	
		UNION OF INDIA		//	
303	D-WP(C)/43211/2024	PURNACHANDRA ROUT	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/43212/2024	MAYANK KUMARI DEO	LINGARAJ SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/43216/2024	HEMANTA KUMAR DAS	PRATYUSHA NAIDU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/43218/2024	MANTU SAHOO	PRATYUSHA NAIDU	//	
		VS	VS	0	

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307	D-WP(C)/43220/2024	STATE OF ODISHA SANTOSH SAHOO @ SANTOSH KUMAR SAHOO VS	PRATYUSHA NAIDU VS	// // 0	
308	D-WP(C)/43221/2024	STATE OF ODISHA RAJENDRA KUMAR SAHU VS	RAJALAXMI BISWAL VS	// // 0	
309	D-WP(C)/43222/2024	STATE OF ODISHA N.NAGARAJ DAS VS	PRATYUSHA NAIDU VS	// // 0	
310	D-WP(C)/43224/2024	STATE OF ODISHA BASUDEV BEHERA VS	PRATYUSHA NAIDU VS	// // 0	
311	D-WP(C)/43225/2024	STATE OF ODISHA TARUKANTA DAS VS	SHASHI BHUSAN JENA VS	// // 0	
312	D-WP(C)/43228/2024 WP(C)/25153/2024	STATE OF ODISHA SURYANARAYAN KAR VS	SRIDHAR RATH VS	// // 0	
313	D-WP(C)/43229/2024	STATE OF ODISHA SATYABRATA GHADEI VS	BIJAY KUMAR BEHERA VS	// // 0	
314	D-WP(C)/43231/2024	STATE OF ODISHA E NARAYAN MURTY PATRO @ E NARAYAN MURTY VS	ANSHU KUMAR PANDEY VS	// // 0	AOR20220001597C202400139
315	D-WP(C)/43232/2024	STATE OF ODISHA ALEKH CH BEHERA @ ALEKHA CHANDRA BEHERA VS	PRATYUSHA NAIDU VS	// // 0	
316	D-WP(C)/43233/2024	STATE OF ODISHA SUMATI NAYAK VS	SHASHI BHUSAN JENA VS	// // 0	
317	D-WP(C)/43234/2024	STATE OF ODISHA M/S. NALINI AND NALINI HARDWARE STORE,CUTTACK VS ADDL. COMMISSIONER OF STATE TAX(APPEAL),CUTTACK	AKSHIROD KUMAR SAHOO VS	// // 0 //	AOR20220001352C202400058

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318	D-WP(C)/43235/2024	SAMARENDRA KUMAR MAHARANA VS SENIOR BRANCH MANAGER, B.O.I,GOPALPUR BRANCH,CUTTACK	SAMBIT SAMAL VS PRABODHA CHANDRA NAYAK	// 0 //	AOD20240000783C202400023
319	D-WP(C)/43237/2024	M/S. PKB CONSTRUCTION VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS SAROJ KUMAR PADHI	// 0 //	AOR20220001657C202400059
320	D-WP(C)/43239/2024	SARAT CHANDRA MALLA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS SUBASH CH PANI	// 0 //	
321	D-WP(C)/43241/2024	BIKASH PARIDA VS STATE OF ODISHA	SUBASH CH PANI VS PRATYUSHA NAIDU	// 0 //	
322	D-WP(C)/43245/2024	BIJAY KUMAR DAS VS STATE OF ODISHA	PRATYUSHA NAIDU VS SUVENDU KUMAR RAY	// 0 //	
323	D-WP(C)/43247/2024	BICHITRA BEHERA VS STATE OF ODISHA	SUVENDU KUMAR RAY VS SUBHADUTTA ROUSTRAY	// 0 //	
324	D-WP(C)/43249/2024	RAMESH CH. NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS AJAYA KUMAR MOHARANA	// 0 //	
325	D-WP(C)/43250/2024	SRIDHAR BANARA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS SUBHADUTTA ROUSTRAY	// 0 //	
326	D-WP(C)/43253/2024	DHARMARAJ SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS DURGESH NARAYAN RATH	// 0 //	
327	D-WP(C)/43255/2024	BHUBANESWAR DANDASANA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS NITYANANDA BEHURIA	// 0 //	
328	D-WP(C)/43257/2024	KANHU BEHERA VS STATE OF ODISHA	NITYANANDA BEHURIA VS SUBASH CHANDRA PANI	// 0 //	
329	D-WP(C)/43259/2024	NASIM MAHAMMAD	SUBASH CHANDRA PANI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/43260/2024	SANGHAMITRA PATRA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/43262/2024	BIRAT HARPAL	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/43264/2024	RAMESH CHANDRA BEHERA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/43265/2024	ARAM PATRA KHORA	NIRANJAN LENKA	//	
		VS	VS	0	
		UNION OF INDIA		//	
334	D-WP(C)/43267/2024	RATNAMANJARI NAG	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/43270/2024	KALIDASH BAG	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/43273/2024	JITENDRA PRASAD NAIK	ABHAYA KUMAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/43274/2024	ARJUN KUMAR MAJHI	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/43275/2024	M/S. SALIM ENTERPRISES, JAJPUR	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/43276/2024	BANALATA PATRA	PITAMBAR BEHERA	//	AOR20220003697C202400013
		VS	VS	0	
		COLLECTOR, KENDRAPARA		//	
340	D-WP(C)/43278/2024	BARUNA NAIK	DURGESH NARAYAN RATH	//	
		VS	VS	0	

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341	D-WP(C)/43280/2024	STATE OF ODISHA NASIM MAHAMMAD VS	SUBASH CH PANI VS	// // 0	
342	D-WP(C)/43281/2024	STATE OF ODISHA SATRUGHAN SITHA VS	DURGESH NARAYAN RATH VS	// // 0	
343	D-WP(C)/43282/2024	STATE OF ODISHA SUSAMA MALLICK VS	MANAS RANJAN KHATUA VS	// // 0	
344	D-WP(C)/43283/2024	STATE OF ODISHA TUHIN KANTI MISHRA VS	KSHIROD KUMAR ROUT VS	// // 0	
345	D-WP(C)/43284/2024	STATE OF ODISHA BRANCH MANAGER INDIAN BANK VS	S.K.DEY VS	// // 0	
346	D-WP(C)/43285/2024	ORISSA HUMAN RIGHTS COMMISSION MAUNABATI BEHERA VS	MANAS RANJAN KHATUA VS	// // 0	
347	D-WP(C)/43286/2024	STATE OF ODISHA KISHORE CHANDRA SUBUDHI VS	KSHIROD KUMAR ROUT VS	// // 0	
348	D-WP(C)/43287/2024	STATE OF ODISHA MOHAMMED SAMIM VS	KOUSIK ANANDA GURU VS	// // 0	
349	D-WP(C)/43288/2024	STATE OF ODISHA PRIYANKA SAHOO VS	MANAS RANJAN KHATUA VS	// // 0	
350	D-WP(C)/43289/2024	STATE OF ODISHA BHAGYARATHI PATTANAYAK VS	SOUMYA SEKHAR PARIDA VS	// // 0	
351	D-WP(C)/43290/2024	STATE OF ODISHA PRINCIPAL SECRETARY TO GOVERNMENT, WORKS DEPT., KHURDA ASISH KUMAR DAS VS	SOUMYA SEKHAR PARIDA VS	// // 0	
		PRINCIPAL SECRETARY TO GOVERNMENT, WORKS DEPT., KHURDA		//	

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352	D-WP(C)/43293/2024	DAMODAR ROUT VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
353	D-WP(C)/43299/2024	CHINTAMANI DALEI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //	AOR20220003390C202400012
354	D-WP(C)/43300/2024	TRILOCHANA BEHERA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
355	D-WP(C)/43301/2024	PRABHAKAR SINGH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //	AOD20240000001C202400303
356	D-WP(C)/43303/2024	SANKARSAN MUDULI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202400015
357	D-WP(C)/43306/2024	PAYAL SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
358	D-WP(C)/43309/2024	DAYANIDHI JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	
359	D-WP(C)/43310/2024	SOUMENDRA KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
360	D-WP(C)/43311/2024	RAJAT KUMAR TANTY VS STATE OF ODISHA	SARBESWAR BEHERA VS	// 0 //	
361	D-WP(C)/43312/2024	UMAKANTA PANIGRAHI VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //	
362	D-WP(C)/43313/2024	PRAKASH CHANDRA SWAIN VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
363	D-WP(C)/43314/2024	ANIL KUMAR SAHOO	MANAS RANJAN KHATUA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/43315/2024	BALMIKI PRADHAN	SARITA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/43316/2024	GOURI MAHANTA	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/43317/2024	PRIYANKA SAHOO	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/43318/2024	MAUDI THAKUR	SARITA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/43319/2024	ALOK KUMAR NAIK	PRAFULLA KUMAR KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/43320/2024	JIBAN KUMAR SAHOO	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/43321/2024	SASMITA DAGAR	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/43322/2024	DHIRENDRANATH SAMAL	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/43323/2024	RASHMITA SAHOO	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/43324/2024	PRABHUDATTA MOHAPATRA	ANIMESH SINGH	//	
		VS	VS	0	
		ETISHREE PANDA		//	
374	D-WP(C)/43325/2024	AMULYA BEHERA	GOPINATH PANDA	//	
		VS	VS	0	

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375	D-WP(C)/43326/2024	PRINCIPAL SECRETARY TO WATER RESOURCES DEPT, BBSR NITYANANDA INSTITUTE OF MEDICAL SCIENCE, BALASORE	DEBASREE SAD DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
376	D-WP(C)/43328/2024	CHHABIRANI NAYAK	RAMAKANTA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
377	D-WP(C)/43329/2024	BHAGIRATHI BISOI	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		CHIEF MANAGER UTKAL GRAMEEN BANK , STRESSED ASSETS RECOVERY BRANCH		//	
378	D-WP(C)/43330/2024	MALATI TUDU	BHABANI SANKAR DAS	//	
		VS	VS	0	
		LINGARAJ JENA		//	
379	D-WP(C)/43331/2024	GOPAL MAHAPATRA	ARUNA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
380	D-WP(C)/43332/2024	CHAMPA MAHAPATRA	ARUNA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
381	D-WP(C)/43333/2024	JAGANNATH MOHAPATRA	BIJAYA KUMAR BEHERA	//	
		VS	VS	0	
		GOVT OF ODISHA		//	
382	D-WP(C)/43334/2024	SRI BISHNU VIHAR COMMITTEE, CUTTACK	DINESH CHANDRA RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
383	D-WP(C)/43335/2024	RANADHIR NAYAK	ACHYUTANANDA PATTANAİK	//	
		VS	VS	0	
		CHIEF MANAGER AND A.O., UCO BANK, BALASWAR		//	
384	D-WP(C)/43338/2024	KHOLANA SUNDARY SHG, BHADRAK	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
385	D-WP(C)/43339/2024	RANJAN BAHERA	SUSHANTA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/30355/2024	SAYAD DILU@SAYED DILU VS STATE OF ODISHA	HALI SK ABDUL ISTAR VS	TIHIDI /412 /2024) //	AOR20230000809C202400008
387	D-ABLAPL/30356/2024	SK AJMER@SK KUNDO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	DHAMNAGAR /420 /2024) //	AOR20220001297C202400079
388	D-ABLAPL/30358/2024	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	//) //	AOR20220001597C202400136
389	D-ABLAPL/30359/2024	PURNA CHANDRA MOHANTA VS STATE OF ODISHA(VIG.)	RAJENDRA NARAYAN ROUT VS	BALASORE VIGILANCE /1 /2016) //	AOR20220001558C202400157
390	D-ABLAPL/30362/2024	MANAS MALLIK VS STATE OF ODISHA	SANJIT MISHRA VS	DHAULI PS /219 /2024) //	
391	D-ABLAPL/30363/2024	AMIT @ MANGALU JHANKAR VS STATE OF ODISHA	BASUDEV BARIK VS	BOLANGIR TOWN /34 /2020) //	AOR20240000156C202400006
392	D-ABLAPL/30366/2024	RAJA @ RAJU MUNDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /564 /2024) //	
393	D-ABLAPL/30371/2024	ESWAR HIAL @ ESWARA HIHAL VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /164 /2024) //	
394	D-ABLAPL/30373/2024	M.RAHUL VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /274 /2024) //	
395	D-ABLAPL/30375/2024	ASUTOSH MALICK VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	DHAMNAGAR /397 /2024) //	
396	D-ABLAPL/30381/2024	SANTOSH KUMAR JENA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KONARK /82 /2024) //	
397	D-ABLAPL/30382/2024	BIRENDRA BHARATI	BIPIN KUMAR NAYAK	NIMAPADA /290 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/30383/2024	SUBASH CHANDRA BHARATI	BIPIN KUMAR NAYAK	NIMAPADA /290 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/30384/2024	RAJESH KUMAR NAIK	BIRAJA PRASAD NANDA	COLLIERY /366 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/30392/2024	CHAKRADHAR SENAPATI	SATYANARAYAN MISHRA	JAJPUR SADAR /252 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/30394/2024	NIRAKAR BEHERA	SATYA RANJAN MULIA	JARAPADA /216 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/30396/2024	GANESWAR BARIK	SATYA RANJAN MULIA	BARANGA /130 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/30398/2024	LALITA JENA	NARENDRA KUMAR LENKA	JAJPUR TOWN /381 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/30399/2024	GAJENDRA GAHANA	BIBEKANANDA MAHAPATRA	JAJPUR ROAD /584 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/30400/2024	BITUNA BEHERA	SWATIREKHA JENA	INFOCITY PS /443 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/30401/2024	SK. AMIR @ KABULI	AJIT KUMAR SAHOO	JANKIA P.S. /281 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/30404/2024	RUDRA KHETI @ RUDRADEB KSHETI	JAGABANDHU SAHU	KANTAMAL /171 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/30405/2024	DEBAHARI BAG	JAGABANDHU SAHU	DUNGURIPALI /135 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/30406/2024	STATE OF ODISHA GOPABANDHU MOHANTY @ GOPA MOHANTY VS	DOLAGOBINDA MOHAPATRA VS	// JAGATSINGPUR /954 /2024 ()	
410	D-ABLAPL/30407/2024	STATE OF ODISHA SATRUGHAN BAG @ SATRUGHNA BAG VS	JAGABANDHU SAHU VS	// DUNGURIPALI /135 /2024 ()	
411	D-ABLAPL/30410/2024	STATE OF ODISHA NARAYAN ROUT VS	AJIT KUMAR RAUT VS	// BONTH /166 /2024 ()	
412	D-ABLAPL/30412/2024	STATE OF ODISHA MINA SAHU @ MINA SAHOO VS	RAM CHANDRA JENA VS	// JALESWAR /473 /2024 ()	
413	D-ABLAPL/30413/2024	STATE OF ODISHA CHAITANYA BEHERA @ BABULI BEHERA VS	SURYAKANTA DWIBEDI VS	// JENAPUR /320 /2024 ()	
414	D-ABLAPL/30417/2024	STATE OF ODISHA ABHIMANYU DEHURI @ GENDU @ RABINDRA DEHURI VS	RAKMAN PRADHAN VS	// HARABHANGA /137 /2023 ()	
415	D-ABLAPL/30418/2024	STATE OF ODISHA JAGANNATH SAHOO VS	KAUSTUVA MOHANTY VS	// KUMBHARAPARA /146 /2024 ()	
416	D-ABLAPL/30420/2024	STATE OF ODISHA SUGYANI MAHARANA VS	BISWOJEET LENKA VS	// BALASORE VIGILANCE /30 /2023 ()	
417	D-ABLAPL/30422/2024	STATE OF ODISHA(VIG.) SUSIL PADHAN VS	PRASANTA KUMAR SATAPATHY VS	// HEMGIR /305 /2024 ()	
418	D-ABLAPL/30424/2024	STATE OF ODISHA JHADESWAR PRADHAN VS	DEBASIS MISHRA VS	// // ()	AOR20230001300C202400065
419	D-ABLAPL/30426/2024	STATE OF ODISHA BISWAJIT DAS VS	SUJIT SATAPATHY VS	// JAGATSINGPUR /907 /2024 ()	AOD20240000656C202400007
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/30427/2024	HRUSIKESH BANKA@LEKHARAM BANKA VS STATE OF ODISHA	DEBASIS MISHRA VS	BIJEPUR /276 /2024 () //	AOR20230001300C202400066
421	D-ABLAPL/30431/2024	SK. ABDOL @ GULAM HOSEN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /392 /2024 () //	
422	D-ABLAPL/30437/2024	ABUA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /458 /2024 () //	
423	D-ABLAPL/30438/2024	RANJIT @ RANAJIT MAHARANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /207 /2024 () //	
424	D-ABLAPL/30439/2024	LITU GIRI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /185 /2024 () //	
425	D-ABLAPL/30441/2024	JAMAL UDDIN KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /199 /2024 () //	
426	D-ABLAPL/30443/2024	MADHUSMITA CHHURA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SINDHIKELA PS /273 /2024 () //	AOR20220001631C202400133
427	D-ABLAPL/30449/2024	KULAMANI BISWAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MUDANPUR RAMPUR /184 /2024 () //	
428	D-ABLAPL/30451/2024	AJIT KUMAR ACHARYA VS STATE OF ODISHA	BANSHIDHAR BAUG VS	DASPALLA /239 /2024 () //	AOD20240000783C202400022
429	D-ABLAPL/30453/2024	ARTABANDHU BISWAL VS STATE OF ODISHA	LALITENDU BHUYAN VS	PIRAHAT P.S /219 /2024 () //	
430	D-ABLAPL/30456/2024	JITENDRA KUMAR JENA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NIRAKARPUR /83 /2018 () //	
431	D-ABLAPL/30463/2024	DHARANIDHAR MALIK	SATYA NARAYAN MISHRA 4	BANSADA /301 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-ABLAPL/30464/2024	STATE OF ODISHA MANGULU NAYAK	MANAS RANJAN SAMANTARAY	BADAMBADI /302 /2024	
		VS	VS	()	
433	D-ABLAPL/30472/2024	STATE OF ODISHA BYASA BARIK	BUDHIRAM DAS	KANTAMAL /78 /2023	
		VS	VS	()	
434	D-ABLAPL/30475/2024	STATE OF ODISHA SALIMDHAR JANI @ SHALIMDHAR JANI	ANURAG PATI	PAPADAHANADI /141 /2024	
		VS	VS	()	
435	D-ABLAPL/30476/2024	STATE OF ODISHA SHRIDHAR @ SRIDHAR BEHERA	VIVASWAT MOHAPATRA	SORO /799 /2024	
		VS	VS	()	
436	D-ABLAPL/30478/2024	STATE OF ODISHA SUBASH CHANDRA BEHERA	VIVASWAT MOHAPATRA	SORO /799 /2024	
		VS	VS	()	
437	D-ABLAPL/30479/2024	STATE OF ODISHA RASHMI RANJAN BEHERA	SAMBEET PATTANAYAK	PIPLI /415 /2024	
		VS	VS	()	
438	D-ABLAPL/30483/2024	STATE OF ODISHA SURESH KUMAR RAO	SAKTI PRASAD DAS	/ /0	
		VS	VS	()	
439	D-ABLAPL/30485/2024	STATE OF ODISHA MADAN PRADHAN	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
440	D-ABLAPL/30491/2024	STATE OF ODISHA CHANDRA SEKHAR RATH	LAXMINARAYAN PATEL	BOIPARIGUDA /222 /2024	
		VS	VS	()	
441	D-ABLAPL/30492/2024	STATE OF ODISHA SATYAJIT NAYAK @ SANKAR	SACHIDANANDA DAS	BADAMBADI /301 /2024	
		VS	VS	()	
442	D-ABLAPL/30493/2024	STATE OF ODISHA SIBAPRASAD JUJHARSINGH	SANJIB KUMAR BHANJADEO	KHURDA SADAR /233 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/30495/2024	STATE OF ODISHA SRIMANTA SARAF VS	LAXMINARAYAN PATEL VS	// LAIKERA /331 /2024 ()	
444	D-ABLAPL/30499/2024	STATE OF ODISHA GOURAV SIDIQUE VS	P. RAMAKRISHNA PATRO VS	// KASINAGAR /113 /2023 ()	
445	D-ABLAPL/30504/2024	STATE OF ODISHA SADASIBA DAS VS	UDIT RANJAN JENA VS	// CHAULIAGANJA /182 /2024 ()	
446	D-ABLAPL/30513/2024	STATE OF ODISHA BITUN KUMAR BEHERA @ BUTUNI VS	BHABANI SANKAR MISHRA VS	// BYREE /210 /2024 ()	
447	D-ABLAPL/30514/2024	STATE OF ODISHA TULU @ TUTU @ ABHIJIT SENAPATI VS	DEBASIS SAHOO VS	// NANDIPADA /54 /2007 ()	
448	D-ABLAPL/30515/2024	STATE OF ODISHA TULU @ TUTU @ ABHIJIT SENAPATI VS	DEBASIS SAHOO VS	// NANDIPADA /56 /2007 ()	
449	D-ABLAPL/30516/2024	STATE OF ODISHA KUMUDINI SWAIN VS	PRAVASH CHANDRA JENA VS	// BEGUNIA P.S. /440 /2023 ()	
450	D-ABLAPL/30517/2024	STATE OF ODISHA SK. SAKIL VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /193 /2024 ()	
451	D-ABLAPL/30518/2024	STATE OF ODISHA RASHMI RANJAN PARIDA @ CHIKU PARIDA VS	RAKESH RANJAN DASH VS	// CHANDRASEKHARPUR /175 /2024 ()	
452	D-ABLAPL/30519/2024	STATE OF ODISHA RAMESH CHANDRA @ RAMESH NAYAK VS	DIBYAJYOTI SAHOO VS	// AGARAPADA /180 /2024 ()	
453	D-ABLAPL/30520/2024	STATE OF ODISHA SITA HEMBRAM @ SITAMANI HEMBRAM @ SITA SORAN VS	SORAN RANI BEHURAY VS	// KHUNTA /56 /2018 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/30521/2024	RAJALAKSHMI IAS (RETD. VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //	
455	D-ABLAPL/30523/2024	DURJAN NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /183 /2024 0 //	
456	D-ABLAPL/30524/2024	FAKIR CHARAN SANKHUA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	SOSO /112 /2021 0 //	
457	D-ABLAPL/30526/2024	BISAL ROUT @ BISHAL ROUT VS STATE OF ODISHA	CHHABI BEHERA VS	BARANGA /100 /2024 0 //	
458	D-ABLAPL/30527/2024	SAROJ KUMAR PATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	JHIRPANI P.S. /127 /2024 0 //	
459	D-ABLAPL/30528/2024	KSHIRODRA BAG VS STATE OF ODISHA(VIG.)	GOURI KUMAR RATH VS	BURLA /409 /2024 0 //	
460	D-ABLAPL/30530/2024	BAPINA DAS VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /396 /2024 0 //	
461	D-ARBA(ICA)/43171/2024	X VS	X VS	// 0 //	

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MISC CASES FILED on :04/10/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ELPET/30915/2024 ELPET/16/2024	SARMISTHA SETHI MP		28/2024
2	D-ELPET/31204/2024 ELPET/30/2024	DR.SUBASH MOHAPATRA MP		29/2024
3	D-ARBA/42/2022 ARBA/42/2022	RAJKISHORE SHARMA MP		30/2024
4	D-TRPCRL/30430/2024 TRPCRL/ /	SANTANU KUMAR PADHI MP	ASHOK KUMAR SARANGI	80/2024
5	D-JCRLA/26105/2024 JCRLA/144/2024	MANGAL MUNDA MP	ADV.	197/2024
6	D-JCRLA/26105/2024 JCRLA/144/2024	MANGAL MUNDA MP	ADV.	198/2024
7	D-CRLMP/29660/2024 CRLMP/ /	RABISANKAR SIKDAR MP	BHOLANATH SAHA	230/2024
8	D-CRLMP/8635/2024 CRLMP/543/2024	SUSANTA KUMAR BARAL MP		231/2024
9	D-TRP(C)/485/2022 TRP(C)/485/2022	AGNISWAMI BEHERA MP	RAMAKRISHNA NAIK	324/2024
10	D-TRP(C)/42935/2024 TRP(C)/316/2024	SASMITA SAHOO MP	PRAVAT KUMAR MOHANTY	325/2024
11	D-TRP(C)/43206/2024 TRP(C)/ /	BANDANA THATOI MP	SIBA PRASAD SAHOO	326/2024
12	D-RVWPET/41284/2024 RVWPET/239/2024	ORISSA STATE ROAD TRANSPORT CORPORATION, BBSR MP	ANUP KUMAR BOSE	360/2024
13	D-RVWPET/43195/2024 RVWPET/ /	PINAKDHAR SAMANTARAY MP	ANUP KUMAR BOSE	361/2024
14	D-RVWPET/43272/2024 RVWPET/ /	SIKHARA SAMAL MP	ADV.	362/2024
15	D-RVWPET/43277/2024 RVWPET/ /	SIKHARA SAMAL MP	ADV.	363/2024
16	D-RVWPET/43277/2024 RVWPET/ /	SIKHARA SAMAL MP	ADV.	364/2024
17	D-RPFAM/43070/2024 RPFAM/ /	SACHI NANDAN SAMAL MP	SUSANTA DASH	428/2024
18	D-RPFAM/43141/2024 RPFAM/ /	BARSA DEBATA MP	AKSHYANGSHU SE. NANDY	429/2024
19	D-RPFAM/42079/2024 RPFAM/ /	SISHIRA KANT MOHARANA MP	JAGAJIBAN PRADHAN	430/2024
20	D-RPFAM/43291/2024 RPFAM/ /	SITAKANTA SAHOO MP	PRAVASH CHANDRA JENA	431/2024
21	D-MATA/43294/2024 MATA/ /	ILATTE SORENG MP	ANIMESH SINGH	459/2024
22	D-CMAPL/43121/2024 CMAPL/ /	D.M.,M/S.RELIANCE GENERAL INSURANCE COMPANY LTD., BBSR MP		501/2024
23	D-CMAPL/40067/2024 CMAPL/ /	KANAK MOHANTY @ KANAKLATA MOHANTY MP	SUSANTA KUMAR SATAPATHY	502/2024
24	D-CMAPL/36436/2024 CMAPL/ /	DRAUPADI SASMAL MP	DOLAGOBINDA MOHAPATRA	503/2024
25	D-CMAPL/36439/2024 CMAPL/ /	NITYANANDA SAHOO MP	DOLAGOBINDA MOHAPATRA	504/2024
26	D-CMAPL/43308/2024	RANJITA SWAIN	NIROD KUMAR SAHU	

27	CMAPL/ / D-FAO/246/2019 FAO/246/2019	MP TRILOCHAN MISHRA MP	SUBHADUTTA ROUTRAY	505/2024 872/2024
28	D-FAO/243/2019 FAO/243/2019	MP AJAY KUMAR MOHANTA MP	SUBHADUTTA ROUTRAY	873/2024
29	D-FAO/241/2019 FAO/241/2019	MP ASEEMA SAHU MP	SUBHADUTTA ROUTRAY	874/2024
30	D-FAO/245/2019 FAO/245/2019	MP GOPAL KRUSHNA MOHANTA MP	SUBHADUTTA ROUTRAY	875/2024
31	D-FAO/242/2019 FAO/242/2019	MP SATISH CH.MOHANTA MP	SUBHADUTTA ROUTRAY	876/2024
32	D-FAO/244/2019 FAO/244/2019	MP MOTILAL MOHATA MP	SUBHADUTTA ROUTRAY	877/2024
33	D-FAO/599/2018 FAO/599/2018	MP UNION OF INDIA MP	MR.RAMA KRISHNA RATH	878/2024
34	D-FAO/168/2019 FAO/168/2019	MP ASHOK KU.DUTTA MP	SUBHADUTTA ROUTRAY	879/2024
35	D-FAO/43252/2024 FAO/ /	MP CHANDRASEKHAR MOHANTA MP	SUBHADUTTA ROUTRAY	880/2024
36	D-FAO/16998/2024 FAO/204/2024	MP PARIMAL SAHA MP	M/S.TUSHAR KUMAR MISHRA,P.BASTIA,N.BEHERA,B.K.SWAIN	881/2024
37	D-FAO/16998/2024 FAO/204/2024	MP PARIMAL SAHA MP	M/S.TUSHAR KUMAR MISHRA,P.BASTIA,N.BEHERA,B.K.SWAIN	882/2024
38	D-FAO/43261/2024 FAO/ /	MP JNANENDRA NATH DUTTA MP	SUBHADUTTA ROUTRAY	883/2024
39	D-SA/305/2001 SA/305/2001	MP BRAJABANDHU PRADHAN MP	M/S.S.K.PADHI	894/2024
40	D-SA/305/2001 SA/305/2001	MP BRAJABANDHU PRADHAN MP	M/S.S.K.PADHI	895/2024
41	D-SA/305/2001 SA/305/2001	MP BRAJABANDHU PRADHAN MP	M/S.S.K.PADHI	896/2024
42	D-CRLREV/30365/2024 CRLREV/ /	MP SOUMYA RANJAN PANDA MP	PRABIR KUMAR RAY	958/2024
43	D-CRLREV/30365/2024 CRLREV/ /	MP SOUMYA RANJAN PANDA MP	PRABIR KUMAR RAY	959/2024
44	D-CRLREV/30365/2024 CRLREV/ /	MP SOUMYA RANJAN PANDA MP	PRABIR KUMAR RAY	960/2024
45	D-CRLREV/29971/2024 CRLREV/ /	MP SUNEEL KUMAR ROWLO MP	SATYABRATA MOHANTY	961/2024
46	D-CRLREV/28599/2024 CRLREV/ /	MP MANAS RANJAN SAHU MP	JAGAJIBAN PRADHAN	962/2024
47	D-CRLREV/28602/2024 CRLREV/ /	MP UPENDRA SETHI MP	JAGAJIBAN PRADHAN	963/2024
48	D-CRLREV/30494/2024 CRLREV/ /	MP BHADRAKALI FOODS PVT. LTD., BHADRARUSHAR KANTI SATAPATHY MP		964/2024
49	D-CRLREV/30494/2024 CRLREV/ /	MP BHADRAKALI FOODS PVT. LTD., BHADRARUSHAR KANTI SATAPATHY MP		965/2024
50	D-CRLREV/30497/2024 CRLREV/ /	MP DIBYANSHU PRASAD DAS MP	SK. ZAFARULLA	966/2024
51	D-CRLREV/30497/2024 CRLREV/ /	MP DIBYANSHU PRASAD DAS MP	SK. ZAFARULLA	967/2024
52	D-RSA/38276/2024 RSA/ /	MP BANSIDHAR NAYAK MP	AMITAV TRIPATHY	1172/2024
53	D-RSA/43178/2024 RSA/ /	MP SRIDHAR SAHU MP	SWARUP KUMAR PATNAIK	1173/2024
54	D-RSA/226/2018 RSA/226/2018	MP OMKARNAND PUROHIT MP	KOUSIK ANANDA GURU	1174/2024
55	D-CMP/43159/2024 CMP/ /	MP JAYANTI BARIK MP	VIVEKANANDA JENA	1211/2024
56	D-CMP/43138/2024 CMP/ /	MP PUSPA SWAIN MP	BIBHUTI BHUSAN MISHRA (2)	1212/2024
57	D-CMP/880/2023 CMP/880/2023	MP BISWANATH PANDA MP	MANOJ VERMA	1213/2024

58	D-CMP/880/2023 CMP/880/2023	BISWANATH PANDA MP	MANOJ VERMA	1214/2024
59	D-CMP/43227/2024 CMP/ /	MANORAMA @ SILI NANDA MP	ASWINI KUMAR MOHANTY	1215/2024
60	D-CMP/43238/2024 CMP/ /	DAMBARUDHAR BAI MP	NITYANANDA BEHURIA	1216/2024
61	D-CMP/43256/2024 CMP/ /	MAMATA BAI MP	NITYANANDA BEHURIA	1217/2024
62	D-CMP/43269/2024 CMP/ /	MAMATA BAI MP	NITYANANDA BEHURIA	1218/2024
63	D-CMP/43279/2024 CMP/ /	PARAMANANDA PRADHAN MP	TRILOCHAN PANIGRAHI	1219/2024
64	D-CMP/43292/2024 CMP/ /	HOLY CHILD SCHOOL, KHORDHA MP	BHASKAR CHANDRA PANDA	1220/2024
65	D-CMP/43298/2024 CMP/ /	KAILASH CHANDRA SAHU MP	BHASKAR CHANDRA PANDA	1221/2024
66	D-CMP/43307/2024 CMP/ /	ROSALIN PRUSTY MP	AMIT KUMAR NATH	1222/2024
67	D-BLAPL/18015/2024 BLAPL/6225/2024	ANAND KUMAR AGARWAL MP	TANMAY MISHRA, M/S MILAN KANUNGO, SAROJ MOHARANA	1324/2024
68	D-BLAPL/27102/2024 BLAPL/9278/2024	NIRAKAR BEHERA MP		1325/2024
69	D-BLAPL/27478/2024 BLAPL/9287/2024	SARADA MAHESH GOYAL MP		1326/2024
70	D-BLAPL/29901/2024 BLAPL/10119/2024	SUKANTI BUDHIA MP	KAUSTUVA MOHANTY	1328/2024
71	D-BLAPL/16907/2024 BLAPL/6197/2024	SK.SAKIR HOSSAIN MP	SUKANTA KUMAR NAYAK	1329/2024
72	D-BLAPL/17812/2024 BLAPL/6220/2024	ARATI PAIK MP		1330/2024
73	D-BLAPL/15628/2024 BLAPL/5553/2024	SANJAYA KUMAR JENA MP		1331/2024
74	D-BLAPL/15629/2024 BLAPL/5333/2024	JITUN POLAI MP		1332/2024
75	D-BLAPL/15632/2024 BLAPL/5350/2024	RANJAN JENA MP		1333/2024
76	D-BLAPL/15488/2024 BLAPL/5342/2024	ATMAJYOTI NAYAK MP	DEVASHIS PANDA, TAPESH ROY	1334/2024
77	D-BLAPL/7491/2024 BLAPL/2299/2024	GANESWAR DAS MP	RAMESH CHANDRA MAHARANA	1335/2024
78	D-ABLAPL/26612/2024 ABLAPL/9751/2024	SUJIT PATTANAYAK MP		2184/2024
79	D-ABLAPL/23671/2024 ABLAPL/9275/2024	SARBESWAR JENA MP		2185/2024
80	D-ABLAPL/23961/2024 ABLAPL/10175/2024	SURENDRA JHA MP		2186/2024
81	D-ABLAPL/22882/2024 ABLAPL/8503/2024	BASUDEBA PARIDA @ BASU MP		2187/2024
82	D-ABLAPL/24644/2024 ABLAPL/8985/2024	JIBAN KUMAR JENA MP		2188/2024
83	D-ABLAPL/2205/2023 ABLAPL/2205/2023	KUNA PARIDA @ ADITYA MP		2189/2024
84	D-ABLAPL/11519/2024 ABLAPL/4345/2024	PRASANTA KUMAR SAMAL MP		2190/2024
85	D-ABLAPL/23872/2024 ABLAPL/9032/2024	BAPU @ DAMODAR NAYAK MP		2191/2024
86	D-ABLAPL/28280/2024 ABLAPL/10388/2024	MITHUN BHOI MP		2192/2024
87	D-ABLAPL/23226/2024 ABLAPL/9152/2024	UGRESAN BAITHARU MP		2193/2024
88	D-MACA/37477/2024 MACA/1023/2024	JAYAKRISHNA CHHATRA MP	DEBASISH PATNAIK	2385/2024
89	D-MACA/30997/2024	MANAGER(LEGAL), M/S. NEW INDIA ASSURANCE LTD.		

	MACA/751/2024	MP		2386/2024
90	D-CRLA/30360/2024 CRLA/1001/2024	ASHOK KUMAR MOHAPATRA MP	SAMVIT MOHANTY	2533/2024
91	D-CRLA/488/2015 CRLA/488/2015	RABINDRA MALLICK MP		2534/2024
92	D-CRLA/30360/2024 CRLA/1001/2024	ASHOK KUMAR MOHAPATRA MP	SAMVIT MOHANTY	2535/2024
93	D-CRLA/21323/2024 CRLA/709/2024	MOHIT BIR@BIRA MP	S.S.RAY (2)	2536/2024
94	D-CRLA/25217/2024 CRLA/836/2024	AKSHAYA KUMAR SAHOO MP	DIPTIREKHA NANDA	2537/2024
95	D-CRLA/21323/2024 CRLA/709/2024	MOHIT BIR@BIRA MP	S.S.RAY (2)	2538/2024
96	D-CRLA/30425/2024 CRLA/ /	SUJIT KUMAR MOHANTY MP	AMULYA RATNA PANDA	2539/2024
97	D-CRLA/30425/2024 CRLA/ /	SUJIT KUMAR MOHANTY MP	AMULYA RATNA PANDA	2540/2024
98	D-CRLA/29653/2024 CRLA/ /	K.ANITA PRUSTY MP	JYOTIRMAYA SAHOO	2541/2024
99	D-CRLA/8762/2024 CRLA/263/2024	DABLU KHAN @ SABLUN KHAN MP	BIKRAM CHANDRA GHADAI	2542/2024
100	D-CRLA/637/2016 CRLA/637/2016	NRUPA NAIK MP	M/S.BIREN SANKAR TRIPATHY, M/S. AJAYA KUMAR PRADHAN,S.K.S.	2543/2024
101	D-CRLA/30500/2024 CRLA/ /	MADAN PRADHAN MP	RABINDRA NATH PRUSTY	2544/2024
102	D-CRLA/30500/2024 CRLA/ /	MADAN PRADHAN MP	RABINDRA NATH PRUSTY	2545/2024
103	D-CRLA/30500/2024 CRLA/ /	MADAN PRADHAN MP	RABINDRA NATH PRUSTY	2546/2024
104	D-CRLA/30009/2024 CRLA/1000/2024	KHITISH KUMAR ACHARYA MP	DEVASHIS PANDA	2547/2024
105	D-CRLMC/30367/2024 CRLMC/ /	NARASINGH BEHERA MP	ABHILASH MISHRA	2724/2024
106	D-CRLMC/25006/2024 CRLMC/3271/2024	BINOD KHORA MP		2725/2024
107	D-CRLMC/30411/2024 CRLMC/ /	BHARAT CHANDRA PATRA MP	PABITRA KUMAR DUTTA	2726/2024
108	D-CRLMC/30415/2024 CRLMC/ /	BHARAT CHANDRA PATRA MP	PABITRA KUMAR DUTTA	2727/2024
109	D-CRLMC/23073/2024 CRLMC/2889/2024	M.BEAUTY SWEETY KOTHARI MP	LAXMI NARAYAN RAYATSINGH	2728/2024
110	D-CRLMC/30444/2024 CRLMC/ /	GHANASHYAM NIAL MP	SUSHANTA KUMAR JOSHI	2729/2024
111	D-CRLMC/30455/2024 CRLMC/ /	SUDHANSU PATI MP	TANMAY MISHRA	2730/2024
112	D-CRLMC/30462/2024 CRLMC/ /	SUDHANSU PATI MP	TANMAY MISHRA	2731/2024
113	D-CRLMC/30468/2024 CRLMC/ /	MANOJ@MANOJA KUMAR LENKA MP	AMIT PRASAD BOSE	2732/2024
114	D-CRLMC/30471/2024 CRLMC/ /	CHANDRASEKHAR SENAPATI MP	TUKUNA KUMAR MISHRA	2733/2024
115	D-CRLMC/30489/2024 CRLMC/ /	SUNIL KUMAR PATRA MP	PARTHA SARATHI DAS	2734/2024
116	D-CRLMC/30502/2024 CRLMC/ /	BHUBANESWARI SAHU MP	RAJESWAR HOTA	2735/2024
117	D-CRLMC/30506/2024 CRLMC/ /	BHUBANESWARI SAHU MP	RAJESWAR HOTA	2736/2024
118	D-WA/43057/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7255/2024
119	D-WA/43057/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7256/2024
120	D-WA/43057/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7257/2024

121	D-WA/43058/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	7258/2024
122	D-WA/43058/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	7259/2024
123	D-WA/43058/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	7260/2024
124	D-WA/43060/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7261/2024
125	D-WA/43060/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7262/2024
126	D-WA/43060/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7263/2024
127	D-WA/43061/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA, A.G.A.	7264/2024
128	D-WA/43061/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA, A.G.A.	7265/2024
129	D-WA/43061/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA, A.G.A.	7266/2024
130	D-WA/43062/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7267/2024
131	D-WA/43062/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7268/2024
132	D-WA/43062/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7269/2024
133	D-WA/43064/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	7270/2024
134	D-WA/43064/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	7271/2024
135	D-WA/43064/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	7272/2024
136	D-WA/43065/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	7273/2024
137	D-WA/43131/2024 WA/ /	STATE OF ODISHA MP	JYOTI PRAKASH PATTNAIK,G.A	7274/2024
138	D-WA/43065/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	7275/2024
139	D-WA/43131/2024 WA/ /	STATE OF ODISHA MP	JYOTI PRAKASH PATTNAIK,G.A	7276/2024
140	D-WA/43131/2024 WA/ /	STATE OF ODISHA MP	JYOTI PRAKASH PATTNAIK,G.A	7277/2024
141	D-WA/43065/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	7278/2024
142	D-WA/43133/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7279/2024
143	D-WA/43133/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7280/2024
144	D-WA/43097/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	7281/2024
145	D-WA/43133/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7282/2024
146	D-WA/43097/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	7283/2024
147	D-WA/43097/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	7284/2024
148	D-WA/43134/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY,A.G.A	7285/2024
149	D-WA/43134/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY,A.G.A	7286/2024
150	D-WA/43200/2024 WA/ /	SASMITA DAS MP	BIJOY DASMOHAPATRA	7287/2024
151	D-WA/43108/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	7288/2024
152	D-WA/43108/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	

	WA/ /	MP		7289/2024
153	D-WA/43108/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7290/2024
154	D-WA/43128/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7291/2024
155	D-WA/43128/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7292/2024
156	D-WA/43128/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7293/2024
157	D-WA/43193/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7294/2024
158	D-WA/43193/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7295/2024
159	D-WA/43193/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7296/2024
160	D-WA/43240/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7297/2024
161	D-WA/43240/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7298/2024
162	D-WA/43240/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		7299/2024
163	D-WA/43336/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7300/2024
164	D-WA/43336/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7301/2024
165	D-WA/43336/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7302/2024
166	D-WA/43242/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7303/2024
167	D-WA/43242/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7304/2024
168	D-WA/43242/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		7305/2024
169	D-WA/43337/2024	PRINCIPAL SECRETARY,FOREST AND ENVIRONMENT DEPT	VIJESH KUMAR TRIPATHY,A.S.C	
	WA/ /	MP		7306/2024
170	D-WA/43337/2024	PRINCIPAL SECRETARY,FOREST AND ENVIRONMENT DEPT	VIJESH KUMAR TRIPATHY,A.S.C	
	WA/ /	MP		7307/2024
171	D-WP(C)/41337/2024	SUSANTA KUMAR BARAL	SANATAN DAS	
	WP(C)/23993/2024	MP		13572/2024
172	D-WP(C)/43067/2024	S.JAYASHREE	SOUMENDRA PATTANAİK	
	WP(C)/ /	MP		13573/2024
173	D-WP(C)/23406/2024	RAJANI PADHAN	SISIR KUMAR PUROHIT	
	WP(C)/14536/2024	MP		13574/2024
174	D-WP(C)/43081/2024	KALYANI DAS	SUDEEPTA KUMAR SINGH	
	WP(C)/ /	MP		13575/2024
175	D-WP(C)/43085/2024	SYAMASUNDAR ACHARYA RAMANUJA CHANDRAN	SYAMASUNDAR ACHARYA SRI BAISHANB DAS	
	WP(C)/ /	MP		13576/2024
176	D-WP(C)/42869/2024	TAPAN KUMAR BEHERA	PRAVAT KUMAR PANDA	
	WP(C)/ /	MP		13577/2024
177	D-WP(C)/43091/2024	SWARNALATA MARNDI	PRADEEP KUMAR MAHAPATRA	
	WP(C)/ /	MP		13578/2024
178	D-WP(C)/43095/2024	SHREEMAYEE SWETA SNIGDHA MISHRA	ASISH MISHRA	
	WP(C)/25122/2024	MP		13579/2024
179	D-WP(C)/43098/2024	RAMESH CHANDRA BADAJENA	DR. JITENDRA KUMAR LENKA	
	WP(C)/25139/2024	MP		13580/2024
180	D-WP(C)/31043/2024	SUKANTA CHOUDHURY		
	WP(C)/18971/2024	MP		13581/2024
181	D-WP(C)/23925/2022	KRISHNA CHANDRA MAHANTA		
	WP(C)/23925/2022	MP		13582/2024
182	D-WP(C)/42295/2024	PURNA CHANDRA KAR	BASUDEV PUJARI	
	WP(C)/25091/2024	MP		13583/2024
183	D-WP(C)/43110/2024	MANGU MALIK	PITAMBAR PANDA	
	WP(C)/ /	MP		13584/2024

184	D-WP(C)/43114/2024 WP(C)/25157/2024	BORUPATRA MOHAN RAO MP	SAIBRATA RATH	13585/2024
185	D-WP(C)/43119/2024 WP(C)/ /	RPFAS TECHNOLOGIES PRIVATE LTD, BAN MP	KHORESH BARIK	13586/2024
186	D-WP(C)/36815/2024 WP(C)/21014/2024	MANORAMA SWAIN MP	BHABANI SANKAR TRIPATHY (1)	13587/2024
187	D-WP(C)/37075/2024 WP(C)/23133/2024	SECY., ODISHA WOMENS HOUSING DEVE MP	SRIMANT SOCIETY LTD., KHORDHA	13588/2024
188	D-WP(C)/43123/2024 WP(C)/ /	OMM JAY JAGANNATH SELF HELP GROU MP	K.KURUKAR NAYAK	13589/2024
189	D-WP(C)/9693/2024 WP(C)/5337/2024	PRATICHI CHOUDHURY MP		13590/2024
190	D-WP(C)/43139/2024 WP(C)/ /	BHARATI MOHANTY MP	SAILABALA JENA	13591/2024
191	D-WP(C)/43105/2024 WP(C)/ /	SIBANANDA JENA MP	SANJIB KUMAR BHANJADEO	13592/2024
192	D-WP(C)/43105/2024 WP(C)/ /	SIBANANDA JENA MP	SANJIB KUMAR BHANJADEO	13593/2024
193	D-WP(C)/43105/2024 WP(C)/ /	SIBANANDA JENA MP	SANJIB KUMAR BHANJADEO	13594/2024
194	D-WP(C)/9256/2018 WP(C)/9256/2018	SANJAY KUMAR PARIDA MP		13595/2024
195	D-WP(C)/9258/2018 WP(C)/9258/2018	SANJAY KUMAR PARIDA MP		13596/2024
196	D-WP(C)/42835/2024 WP(C)/ /	SIDHESWAR MOHANTY MP	PRAJNA SARITA MOHANTY	13597/2024
197	D-WP(C)/13629/2024 WP(C)/8532/2024	MCL, BURLA , SAMBALPUR MP	HARIPAD MOHANTY	13598/2024
198	D-WP(C)/43160/2024 WP(C)/ /	M/S ANANTA GOPAL TRADERS MP	PRAVAT KUMAR NAYAK	13599/2024
199	D-WP(C)/29260/2019 WP(C)/29260/2019	PURUSOTTAM PATI MP	S.K.NAYAK	13600/2024
200	D-WP(C)/33104/2024 WP(C)/18890/2024	ASHISH KUMAR MOHANTY MP	ARUN KUMAR PATRA	13601/2024
201	D-WP(C)/43106/2024 WP(C)/ /	HEMANGINI DALEI MP	SWAPNIL ROY	13602/2024
202	D-WP(C)/15989/2024 WP(C)/11544/2024	DILLIP KUMAR BHAGAT MP	HARIHAR PANIGRAHI	13603/2024
203	D-WP(C)/43182/2024 WP(C)/ /	RAVI KUMAR KUKREJA MP	GOPINATH MISHRA	13604/2024
204	D-WP(C)/43184/2024 WP(C)/ /	ANUSAYA BARAL MP	KRISHNA CHANDRA SAHU	13605/2024
205	D-WP(C)/43185/2024 WP(C)/ /	MEGHAMALA DALAI MP	AKHYAYA KUMAR MISRA	13606/2024
206	D-WP(C)/43187/2024 WP(C)/ /	RATNAKAR SENAPATI MP	GOPINATH MISHRA	13607/2024
207	D-WP(C)/8454/2024 WP(C)/4657/2024	SABITA NAYAK MP	CHITTARANJAN PATTNAIK	13608/2024
208	D-WP(C)/43179/2024 WP(C)/25154/2024	M/S. SWAPNA AUTOMOBILES,BBSR MP	BHABANI SANKAR TRIPATHY	13609/2024
209	D-WP(C)/43199/2024 WP(C)/ /	SAROJ ROUT MP	BISHNU PRASAD PRADHAN	13610/2024
210	D-WP(C)/43203/2024 WP(C)/ /	RUNUBALA BHOI MP	SOUGAT DASH	13611/2024
211	D-WP(C)/43181/2024 WP(C)/ /	GANDARAM MEHER MP	SAROJ KUMAR MISHRA	13612/2024
212	D-WP(C)/43212/2024 WP(C)/ /	MAYANK KUMARI DEO MP	LINGARAJ SARANGI	13613/2024
213	D-WP(C)/43056/2024 WP(C)/ /	NILAKANTHA MOHAPATRA MP	DEBASIS TRIPATHY	13614/2024
214	D-WP(C)/43228/2024 WP(C)/25153/2024	SURYANARAYAN KAR MP	SRIDHAR RATH	13615/2024
215	D-WP(C)/43225/2024	TARUKANTA DAS	SHASHI BHUSAN JENA	

	WP(C)/ /	MP		13616/2024
216	D-WP(C)/39490/2024 WP(C)/23677/2024	DASARATHI PRADHAN @ SAHOO MP		13617/2024
217	D-WP(C)/12614/2023 WP(C)/12614/2023	PARAMESWAR MOHANTY MP	RAMANATH ACHARYA	13618/2024
218	D-WP(C)/43239/2024 WP(C)/ /	SARAT CHANDRA MALLA MP	SAROJ KUMAR PADHI	13619/2024
219	D-WP(C)/43253/2024 WP(C)/ /	DHARMARAJ SAHU MP	SUBHADUTTA ROUSTRAY	13620/2024
220	D-WP(C)/43260/2024 WP(C)/ /	SANGHAMITRA PATRA MP	SUBHADUTTA ROUSTRAY	13621/2024
221	D-WP(C)/36063/2024 WP(C)/21075/2024	HARIHAR PANI MP		13622/2024
222	D-WP(C)/43234/2024 WP(C)/ /	M/S. NALINI AND NALINI HARDWARE STORE MP	KSHIROD KUMAR SAHOO	13623/2024
223	D-WP(C)/43110/2024 WP(C)/ /	MANGU MALIK MP	PITAMBAR PANDA	13624/2024
224	D-WP(C)/43284/2024 WP(C)/ /	BRANCH MANAGER INDIAN BANK MP	S.K.DEY	13625/2024
225	D-WP(C)/43283/2024 WP(C)/ /	TUHIN KANTI MISHRA MP	KSHIROD KUMAR ROUT	13626/2024
226	D-WP(C)/43286/2024 WP(C)/ /	KISHORE CHANDRA SUBUDHI MP	KSHIROD KUMAR ROUT	13627/2024
227	D-WP(C)/30450/2023 WP(C)/30450/2023	ARJUN MOHAN SAHU @ NAYAK MP	SASWATI MOHAPATRA	13628/2024
228	D-WP(C)/29647/2024 WP(C)/17177/2024	ANJANA SWAIN MP	GOURI MOHAN RATH	13629/2024
229	D-WP(C)/43235/2024 WP(C)/ /	SAMARENDRA KUMAR MAHARANA MP	SAMBIT SAMAL	13630/2024
230	D-WP(C)/43287/2024 WP(C)/ /	MOHAMMED SAMIM MP	KOUSIK ANANDA GURU	13631/2024
231	D-WP(C)/43293/2024 WP(C)/ /	DAMODAR ROUT MP	MANOJ OJHA	13632/2024
232	D-WP(C)/43300/2024 WP(C)/ /	TRILOCHANA BEHERA MP	MANOJ OJHA	13633/2024
233	D-WP(C)/43316/2024 WP(C)/ /	GOURI MAHANTA MP	BIBEKANANDA BHUYAN	13634/2024
234	D-WP(C)/43319/2024 WP(C)/ /	ALOK KUMAR NAIK MP	PRAFULLA KUMAR KAR	13635/2024
235	D-WP(C)/43321/2024 WP(C)/ /	SASMITA DAGAR MP	PRAVASH CHANDRA JENA	13636/2024
236	D-WP(C)/43328/2024 WP(C)/ /	CHHABIRANI NAYAK MP	RAMAKANTA DAS	13637/2024
237	D-WP(C)/43333/2024 WP(C)/ /	JAGANNATH MOHAPATRA MP	BIJAYA KUMAR BEHERA	13638/2024
238	D-WP(C)/43334/2024 WP(C)/ /	SRI BISHNU VIHAR COMMITTEE, CUTTACK MP	ABHINAV CHANDRA RAY	13639/2024
239	D-WP(C)/43335/2024 WP(C)/ /	RANADHIR NAYAK MP	ACHYUTANANDA PATTANAIAK	13640/2024
240	D-WP(C)/43338/2024 WP(C)/ /	KHOLANA SUNDARY SHG, BHADRAK MP	JAJATI KESHARI KHUNTIA	13641/2024
241	D-WP(C)/43312/2024 WP(C)/ /	UMAKANTA PANIGRAHI MP	AMBIKA PRASAD RAY	13642/2024
242	D-WP(C)/43339/2024 WP(C)/ /	RANJAN BAHERA MP	SUSHANTA KUMAR PRADHAN	13643/2024